



In the main appeal Respondent No. 2 is directed to file reply on or before 15.6.2011 after serving copy on the other parties.

Post the matter for **hearing on 06.07.2011.** In the meantime, the Appellant is at liberty to file rejoinder, if any.

**(Justice P.S. Datta)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

PK/RKT